

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.11 (30)-HC/2014/5762

Dated, Agartala, the 24th April, 2014

ADVERTISEMENT

(For recruitment to the post of Personal Assistant)

Applications are invited in prescribed form available herewith in the official Website of the High Court of Tripura (<http://thc.nic.in>) from persons who are not below 18 years of age and not more than 40 years of age (in case of others) and 45 years of age (in case of Scheduled Castes & Scheduled Tribes candidates) as on **01.01.2014** for filling up of 13(thirteen) vacant posts of **Personal Assistant (The number of post to be filled up is subject to increase or decrease as per requirement of the High Court of Tripura)** in the scale of pay of PB-3 of ₹9570-30000/- with Grade pay of ₹3100/- per month plus other allowances as admissible, so as to reach the office of the **Registrar General, High Court of Tripura, Agartala** on or before **28.05.2014** along with Postal Order/Bank Draft of ₹300/- (₹150/- in case of Scheduled Tribes and Scheduled Castes candidates) payable at Agartala in favour of the **Registrar General, High Court of Tripura, Agartala** with other certificates & photographs as stated in the application form. **Belated and incomplete applications will not be entertained and be rejected summarily.**

A candidate must be a citizen of India as defined in Articles 5 & 6 of the Constitution of India and must be a Graduate in any discipline from a recognized University having Shorthand Speed at the rate of at least 100 words per minute and Typing Speed of 40 words per minute on a Computer. Due weightage will be given to the Law Graduate.

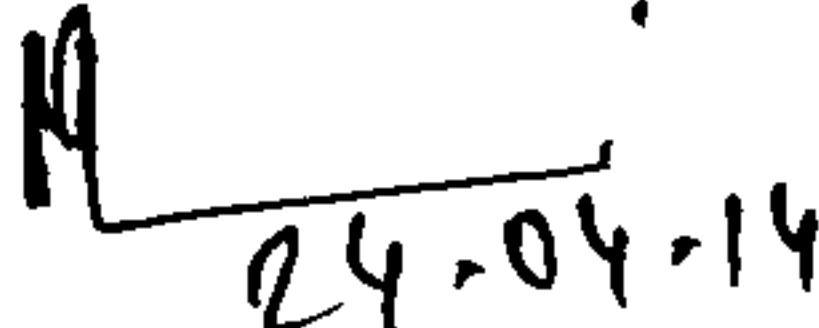
Reservation for candidates belonging to reserved categories will be made as per existing Rules governing the recruitment.

ST/SC candidates of the other states (not recognized by the Government of Tripura) should apply as general candidate alongwith recruitment fee prescribed for general candidate.

Disqualification for appointment- No person shall be eligible for appointment to the service –

- (a) unless he is a citizen of India; or
- (b) if he has been dismissed from service by the Government, Central Government, High Court, statutory or Local Authority; or
- (c) if he has been convicted of an offence involving moral turpitude; or
- (d) if he has more than one spouses living; or
- (e) if he directly or indirectly tries to influence or influences the recruiting authority by any means for his candidature.

Candidates shall have to bear their own expenses for appearing in Written Test, Speed Test in Stenography & Typing Test on a Computer and Interview.


(M. Chakrabarti)
Registrar General
High Court of Tripura
Agartala

**HIGH COURT OF TRIPURA
AGARTALA**

Application for the post of Personal Assistant

Paste one recent
self attested
passport size
photograph here
and submit three
more copies with
the application

1. Name in Full (Block Letters) :
2. Father's name :
3. Full permanent address with P.O. & P.S. :

4. Full present address with P.O. & P.S. :

5. Sex :
6. Husband's name (in case of married female candidate) :
7. Whether Scheduled Castes or Scheduled Tribes? If so, a certificate to that effect should be furnished :
8. Educational qualification with the year of passing, division or class secured in different examination from Madhyamik Examination onwards :
9. Special or other qualification, if any :
10. Date of birth (according to School Final Certificate) :

11. Age as on 01.01.2014 (Year, months & days) [Copy of the Birth Certificate/Madhyamik or equivalent examination certificate should be furnished]
12. Marital status :
13. Nationality :
14. Contact/Phone Number :
15. E-mail, if any :
16. Details of Postal Order/Bank Draft :
indicating the number, amount and date

Place :

Date :

SIGNATURE OF THE CANDIDATE

N.B. Application stating the above particulars along with the following should reach the office of the Registrar General, High Court of Tripura, Agartala on or before 28.05.2014.

1. The candidates already in Government Services shall apply either through proper channel or attach 'No-Objection Certificate' from his/her employer.
2. Attested copy of certificates relating to Educational Qualifications granted by recognized University.
3. Attested copy of certificate relating to date of birth (according to school final certificate).
4. Attested copy of Castes Certificate (if applicable).
5. 04(four) copies of self-attested recent passport size photographs.
6. Postal Order/Bank Draft of ₹300/- (₹150/- in case of Scheduled Tribes and Scheduled Castes candidates) **payable at Agartala in favour of the Registrar General, High Court of Tripura, Agartala.**
7. If any candidate directly or indirectly tries to influence the recruiting authority by any means for his/her candidature be disqualified for appointment.
8. Envelope containing the application should be captioned "Application for the post of Personal Assistant".